

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 07.01.2020

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 48 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Dipco Pvt. Ltd. Vs. Jayesh Sanghrajka, RP of Ariisto Developers Pvt. Ltd. & Ors.	Gaurav Nair
2.	I.A. No. 52 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Vipul Ltd. Vs. Vipul Greens Residents Welfare Association	Saroj Anand Jha
3.	I.A. No. 72 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Union Bank of India Vs. Rajahmundary Godavari Bridge Ltd.	Abhishek Singh
4.	I.A. No. 74 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Ajay Ajit Peter Kerkar Vs. Sneh Sadan Traders & Agents Ltd. & Ors.	Varsha Banerjee
5.	I.A. No. 78 of 2020 in Comp. App. (AT) (Ins) No. 550 of 2019	SV. Ramasamy Vs. S. Muthu Raju & Anr.	Rekha Dwivedi
6.	I.A. No. 80 of 2020 in Comp. App. (AT) (Ins) No. 727 of 2019	Amit Naidu Vs. Jafer Ali	Salim A. Inamdar
7.	I.A. No. 55 of 2020 in Comp. App. (AT) No. _ of 2020	Ramesh Kumar Chitlangia & Ors. Vs. The Registrar of Companies, Jaipur & Ors.	Chandan Kumar Singh
8.	I.A. No. 76 of 2020 in Comp. App. (AT) No. _ of 2020	Tamilnad Mercantile Bank Ltd. Vs. Maddhumathi Kannan Adityan	Suresh Raman

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By Order
-sd/-

Assistant Registrar